

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5876
ANSWERED ON:11.05.2012
STAFF CRUNCH IN IT DEPARTMENT CBDT
Ray Shri Rudramadhab

Will the Minister of FINANCE be pleased to state:

- (a) whether the Income Tax department in general and the five investigative units created in the Central Board of Direct Taxes (CBDT) for probing into Black Money in particular are facing acute shortage of staff;
- (b) if SO/ the details thereof alongwith the sanctioned, actual and vacant vacancies in this, regard, category/cadre-wise; and
- (c) the action being taken/ proposed by the Government to offset the staff crunch?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (c) A statement is enclosed.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 5876 for reply on 11th May, 2012 Category-wise details of vacancy in Income Tax Department are as under:

GROUP `A` (as of 22.03.2012)	Sanctioned	Working	Vacancy
Strength	Strength		

Chief Commissioner/Director General of Income Tax	116	113	03
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Commissioner/ Director of Income Tax	729	703	26
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Additional/Joint Commissioner of Income Tax	1253	884	369
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Deputy/Assistant Commissioner of Income Tax	2092	1332	760
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GROUP `B` (as of 30. 06.2011)	8839	8026	813
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The branches in the Investigation Division of CBDT have been increased from 2 to 5 in view of the increased workload relating to tax evasion and black money generation. Out of 11 posts at the level of Director, Under Secretary and OSD, 7 posts are filled up and 4 posts are currently vacant. The vacancies in the Department are filled up on regular basis by promotion as per Government Instructions and prescribed procedure which is a time consuming process. In the meantime, vacancies are manned by the existing incumbents by holding additional charge so that the work is not affected. Action has been initiated for holding Departmental Promotion Committee to fill up these vacancies in various grades by promotion and by direct recruitment through Civil Services Examination conducted by the Union Public Service Commission (UPSC) in the grade of Assistant Commissioner of Income Tax and for Group `C posts by the Staff Selection Commission.